# GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

# LOK SABHA UN-STARRED QUESTION NO. 1788

## **ANSWERED ON MONDAY, 13 FEBURARY 2023**

### INDUSTRY IN ASPIRATIONAL DISTRICTS OF MAHARASHTRA

### QUESTION

### **1788. SHRI OMPRAKASH BHUPALSINH ALIAS PAWAN RAJENIMBALKAR:**

Will the Minister of CORPORATE AFFAIRS कारपोरेट कार्य मंत्री be pleased to state:

(a) the details of the provision made by the Government to start industries in the Aspirational districts of Maharashtra;

(b) the details of the rate of the percentage of employment growth in Osmanabad and Yavatmal aspirational districts;

(c) the details of the schemes being run by the Government to increase employment in the said districts; and

(d) the details and number of the proposals to start industries in Osmanabad district?

#### ANSWER

Minister of State (Independent Charge) of the Ministry of Statistics and Programme Implementation; Minister of State (Independent Charge) of the Ministry of Planning and Minister of State in the Ministry of Corporate Affairs.

सांख्यिकी और कार्यक्रम कार्यान्वयन मंत्रालय के राज्य मंत्री (स्वतंत्र प्रभार); योजना मंत्रालय के राज्य मंत्री (स्वतंत्र प्रभार) और कॉर्पोरेट मामलों के मंत्रालय में राज्य मंत्री।

> (Rao Inderjit Singh) राव इंद्रजीत सिंह

(a) to (d): Information sought does not fall within the purview of the Ministry of Corporate Affairs (MCA). Therefore, information/inputs were called from the Department for Promotion of Industry and Internal Trade (DPIIT), Ministry of Commerce and Industry, Ministry of Statistics and Programme Implementation and Ministry of Labour & Employment. Information/inputs received from the abovesaid Ministries are given as follows:

The Department for Promotion of Industry and Internal Trade (DPIIT), Ministry of Commerce and Industry in India has provided nil information. The Ministry of Statistics & Programme Implementation has provided Nil information. However, they have informed that Infrastructure and Project Monitoring Division (IPMD) of the Ministry is entrusted with monitoring of ongoing Central Sector Infrastructure Projects costing Rs. 150 crore and above, on time and cost overruns, on the basis of information provided by the project implementation agencies.

The Directorate General of Employment, Ministry of Labour & Employment has informed that the information may be treated as 'Nil'. However, the information in respect of Aatmanirbhar Bharat Rojgar Yojana (ABRY) scheme is as follows:

ABRY has been launched with effect from 1st October, 2020 to incentivize employers for all the sectors including MSMEs for creation of new employment along with social security benefits and restoration of loss of employment during Covid-19 pandemic. Under the scheme, Government of India for a period of two years, is crediting both the employee's share (12% of wages) and employer's share (12% of wages) of contribution payable or only the employee's share, depending on employment strength of the Employees' Provident Fund Organisation (EPFO) registered establishments. This scheme intends to reduce the financial burden of the employers and encourages them to hire more workers. The terminal date for registration of beneficiaries was 31.03.2022. As on 24.01.2023, benefits have been provided to 60.26 lakh beneficiaries through 1.52 lakh establishments throughout the country.

Details in respect of Districts of Osmanabad and Yavatmal , State of Maharashtra is as under:

Number of ABRY Beneficiaries in the State of Maharastra (As on 02.02.2023)

State Name	District Name	Number of Benefited Establishments	Number of Benefited Employees	Amount of Benefit (In Rs.)
MAHARASHTRA	OSMANABAD	53	936	1,95,34,736
MAHARASHTRA	YAVATMAL	116	1926	4,40,37,878

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